

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT NO.III

IB-187 (ND)/2017

IN THE MATTER OF:

M/s. Vinod Cotton Corporation

— PETITIONER

Vs.

Pasupati Fabrics Limited

... RESPONDENT

SECTION :

Under Section 9 of IBC Code, 2016

Order delivered on 28.7.2017

Coram :


R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/applicant : -

For the Respondents : -

ORDER

At the request of the Learned Counsel for the parties, the matter is
posted for hearing on 08.8.2017.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
28.7.2017